



भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
भारत सरकार / Government of India



**S. K. Gupta**  
**Secretary Incharge**  
Tel : 23220018

D.O. No.103-3/2016-NSL-II  
Dated: 5<sup>th</sup> September, 2017

Dear Madam,

The Department of Telecommunications (DoT) through its letter No.4-16/2015-NT dated 5<sup>th</sup> January, 2016 had sought the recommendations of TRAI on three aspects related to M2M communications:

- a) M2M Spectrum Requirements
- b) M2M Roaming Requirements
- c) Quality of Service in M2M Services

2. TRAI on 18<sup>th</sup> October, 2016 issued a Consultation Paper (CP) on the subject for the comments of the stakeholders. Written comments on the CP were invited from the stakeholders by 12<sup>th</sup> January, 2017 and counter-comments by 19<sup>th</sup> January, 2017. In response, the Authority received 42 comments and 03 counter comments from stakeholders. Considering the complex nature of the subject and involvement of multi-sectoral entities, the Authority decided to conduct two Open House Discussions (OHDs) with stakeholders. OHDs were organised at Delhi on 07<sup>th</sup> April 2017 and subsequently at Mumbai on 26<sup>th</sup> May 2017.

3. After analyzing various issues involved and also considering the comments received from stakeholders in their written responses and during the OHDs, in-house analysis & research the Authority has finalised the recommendations on **“Spectrum, Roaming and QoS related requirements in Machine-to-Machine (M2M) Communications”**. The same is enclosed herewith.

4. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI //www.trai.gov.in/.

*With Warm Regards*

Yours sincerely,

*S. K. Gupta*  
5.9.2017  
(S. K. Gupta)

**Ms. Aruna Sundrarajan**  
**Secretary,**  
**Department of Telecommunications,**  
Ministry of Communications  
Sanchar Bhawan, Ashoka Road,  
New Delhi – 110 001